

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH AT AHMEDABAD**

ITEM No. 15

TP 225 of 2019 [CP 65 of 2019]

**Order under Section 248(8) r.w 271(d) & 271(e) of Co.Act.2013**

**IN THE MATTER OF:**

Priyadarshan Garg

.....Applicant

V/s

Lakshya Realities Pvt Ltd & Ors

.....Respondent

**Order delivered on ..15/07/2021**

**Coram:**

Mr. Abni Ranjan Kumar Sinha, Hon'ble Member(J)

Mr.Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

The documents are not available on e-portal.

The parties are directed to upload all their respective documents on e-portal within one week.

List the matter on 27.08.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

-SD-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (JUDICIAL)

Sapna